Annexure – 3 to Circular No. IBBI/CIRP/36/2020 dated 27.11.2020
Name of the corporate debtor: M/s. FNL AAC Block Private Limited; Date of commencement of CIRP: 24.07.2020
NCLT order C.P. (IB) No. 507/NCLT/AHM/2018 dated 24.07.2020
List of creditors as on: 19.03.2021
List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Bank of India	U99999MH1906PLC000243	18.08.2020	210302052	210302052	Section 5(8)(a) IBC, 2016	210302052	0	No	100.00%	0	0	0	0	_
		Total		**210302052**	**210302052**		**210302052**								